

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/395/ (IB)/2017
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. ROHAN RAJASEKARAN
PREETHI. S. ARASU
for Rajagopal & Rajkumaran
Advocates

Counsel for Resp
Preethi S. Arasu

2) K. NEWLIN FREDERICK

Counsel for Petitioner
K. Newlin Frederick

ORDER

Counsel representing both the parties. Counsel for petitioner filed an affidavit and bank statement as per Sec.9(3)(b) & (c) of IB Code, 2016. He is directed to furnish a copy of the same to the other side. He also stated that the petition sent to the respondents was returned unserved but the counsel for the respondents stated that they have received the petition. Counsel for respondents sought time for reply. Time extended at request. Put up on 30.06.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)